

EXTENSION OF TIMELINES FOR GIVING COMMENTS ON THE DRAFT ARBITRATION AND CONCILIATION (AMENDMENT) BILL, 2024

Keeping in view the requests received from various stakeholders regarding extension of time for giving comments/suggestions on the draft Arbitration and Conciliation (Amendment) Bill, 2024, the Department has decided to extend the time for giving comments on the aforesaid draft Bill for a period of one week *i.e.* till **10.11.2024**.

2. The draft Bill and tabular statement depicting existing provision and proposed amendment can be accessed at <https://legalaffairs.gov.in/sectiondivision/inviting-comments-draft-arbitration-and-conciliation-amendment-bill-2024> . The comments on the draft Bill may be sent by email on **avnit.singh@gov.in** and **ndiac-dla@gov.in** latest by **10.11.2024**.